

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 1218  
ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2024**

**Measures for improving AYUSH Services**

1218. SHRI VELUSAMY P.:  
SHRI PARTHIBAN S.R.:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government has taken/proposes to take measures to improve the infrastructure and accessibility of AYUSH services across the country;

(b) if so, the details of the measures taken during the last three years and the current year, State/UT-wise including Maharashtra and Tamil Nadu;

(c) if not, the reasons therefor;

(d) the details of the measures taken under National AYUSH Mission (NAM) to promote the development of AYUSH practices and medicines across the country, State/UT-wise including Maharashtra and Tamil Nadu till date; and

(e) the details of the funds sanctioned, allocated and utilised under NAM across the country including Maharashtra and Tamil Nadu during the last three years and the current year, State/UT-wise and year-wise?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (e) Public Health being a State subject, the primary responsibility to improve the infrastructure and accessibility of Ayush services across the country lies with the respective State/UT Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National Ayush Mission (NAM) implementing through States/UTs for the overall development of Ayush systems including infrastructural development and access to Ayush Services. National Ayush Mission inter-alia makes provisions for the following activities to promote the development of Ayush practices and medicines in the country including Maharashtra and Tamil Nadu through State/UT Governments:-

(i) Operationalisation of Ayush Health & Wellness Centres by upgrading existing Ayush dispensaries and sub centres

- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

Further, State/UT Governments may avail financial assistance by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guidelines. The details of the funds sanctioned/allocated/released and utilized under NAM in the country including Maharashtra and Tamil Nadu during the last three years and the current year, State/UT-wise and year-wise are furnished at **Annexure**.

## Annexure

**The details of the funds sanctioned/allocated/released and utilized under NAM in the country including Maharashtra and Tamil Nadu during the last three years and the current year**

(Rs. in lakhs)

Sl. No.	Name of States/UTs	2020-21		2021-22		2022-23		2023-24	
		Sanctioned/allocated/released	Expenditure reported by States/UTs	Sanctioned/allocated/released	Expenditure reported by States/UTs	Sanctioned/allocated/released	Expenditure reported by States/UTs	Sanctioned/allocated/released	Expenditure reported by States/UTs
1	Andaman & Nicobar Islands	251.81	251.81	296.06	295.44	142.39	142.39	307.54	212.40
2	Andhra Pradesh	385.40	196.94	0.00	0.00	0.00	0.00	0.00	0.00
3	Arunachal Pradesh	678.09	678.09	180.85	180.85	402.04	239.78	593.02	22.15
4	Assam	347.15	341.26	639.52	570.47	1011.77	969.66	3471.45	1312.33
5	Bihar	516.54	32.36	1686.08	1686.08	0.00	0.00	0.00	0.00
6	Chandigarh	195.81	156.17	94.86	94.86	189.74	115.57	226.32	0.00
7	Chhattisgarh	2691.07	1852.45	841.31	634.99	0.00	0.00	2151.43	713.91
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	65.99	65.99	218.99	218.99	142.29	105.37	314.15	0.00
11	Gujarat	244.01	189.09	466.93	393.03	1908.62	310.07	1480.71	243.42
12	Haryana	3034.42	2801.44	647.70	610.23	1219.91	1026.96	2017.73	773.70
13	Himachal Pradesh	494.94	494.94	1261.80	997.43	3873.58	3410.45	3659.22	1378.37
14	Jammu & Kashmir	2285.75	2221.86	1313.11	1245.61	4895.09	4525.91	5632.77	3748.35
15	Jharkhand	0.00	0.00	1309.77	1309.76	7752.57	6911.24	2390.42	0.00
16	Karnataka	2184.37	1934.94	1821.46	1734.33	1714.09	1336.24	3354.36	2554.21
17	Kerala	2337.59	2246.45	1153.39	1153.39	4399.83	3037.78	5326.27	2120.92
18	Ladakh	0.00	0.00	187.45	151.15	72.27	72.27	0.00	0.00
19	Lakshadweep	19.61	18.01	64.26	64.26	116.32	114.30	332.01	149.02
20	Madhya Pradesh	5608.63	5500.22	3123.20	3059.21	1716.00	1237.88	3115.35	1170.00
<b>21</b>	<b>Maharashtra</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>1117.77</b>	<b>169.75</b>
22	Manipur	571.72	519.13	170.04	119.04	1723.00	452.40	0.00	0.00
23	Mizoram	657.73	613.45	259.08	255.11	117.27	116.82	853.40	467.13
24	Meghalaya	247.97	247.97	609.78	609.78	796.84	786.97	861.30	817.20
25	Nagaland	1254.89	1254.89	232.27	232.27	495.78	450.01	677.98	0.00
26	Odisha	716.64	560.97	1075.38	794.73	0.00	0.00	0.00	0.00
27	Puducherry	47.67	46.99	200.27	194.96	623.95	538.50	0.00	0.00
28	Punjab	89.77	43.46	527.28	326.97	0.00	0.00	0.00	0.00
29	Rajasthan	2276.40	1692.22	3189.00	2140.93	0.00	0.00	3731.51	0.00
30	Sikkim	350.44	350.44	99.30	99.30	626.06	626.08	340.74	170.37
<b>31</b>	<b>Tamil Nadu</b>	<b>616.58</b>	<b>616.58</b>	<b>2348.27</b>	<b>2147.03</b>	<b>2428.69</b>	<b>1574.48</b>	<b>3317.88</b>	<b>1250.11</b>
32	Telangana	0.00	0.00	3132.25	3044.95	0.00	0.00	1225.17	0.00
33	Tripura	270.08	241.27	138.71	106.22	1030.90	482.01	566.99	0.00

34	Uttar Pradesh	10373.86	10373.86	13809.72	13599.96	14437.60	12606.79	6209.30	0.00
35	Uttarakhand	656.46	656.46	2622.50	2560.74	1855.80	1821.25	2156.25	999.51
36	West Bengal	247.35	247.34	2118.05	1870.09	1056.58	612.63	1689.79	895.52
<b>Total</b>		<b>39718.72</b>	<b>36447.03</b>	<b>45838.63</b>	<b>42502.14</b>	<b>54748.94</b>	<b>43623.79</b>	<b>57120.82</b>	<b>19168.37</b>